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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.09.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 69/BB/2018	For hearing IA 324/19 & IA 349/19	Sec 10 of I&B code 2016	M/s Shantha Projects Limited	S Peer Mohd Advocate Law Chambers of CK Nandakumar for RP	State Bank of India	Shri Deepak, Shri B Parameshwar a Udpa RP

ADVOCATE FOR PETITIONER/s:


Resolution Professional -

C K NANDAKUMAR
AND VARSHA ATTANALAH

ADVOCATES FOR
RESOLUTION PROFESSIONAL



ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Shri B. Parameshwara Udpa, learned Resolution Professional and Shri C.K.Nandakumar along with Ms. Varsha.H, learned Counsel for Resolution Professional. Post the case on **26.09.2019.**


MEMBER (T)


MEMBER (J)

Shruthi

Verified

Court Officer